

F.No 01(15)/Roster/CESTAT/2011
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi – 66

Dated 30/08/2011

ORDER NO. 177 OF 2011

The Hon'ble Vice-President/HOD has been pleased to order the following sitting commencing from 05/09/2011 to 30/09/2011 for **CESTAT, Delhi** to the extent indicated below:-

Sl No.	COURT	PERIOD	WORK ASSIGNED
1.	Hon'ble Ms. Archana Wadhwa, Member(Judicial) and Hon'ble Mr. Rakesh Kumar, Member(Technical)	From 05/09/2011 to 30/09/2011(except alternate Fridays) (09/09/11 & 23/09/11)	Customs & Service Tax Division Bench matters.
2.	Hon'ble Mr. D.N Panda, Member(Judicial) and Hon'ble Mr. Mathew John, Member(Technical)	From 05/09/2011 to 30/09/2011(except alternate Fridays) (16/09/11 & 30/09/11)	All Excise Division Bench matters

N.B.

- 1) Whenever any Member of Division Bench is not available, other Member of that Bench will hear Single Member matters and Stay applications of that Bench will be heard by the other Bench.
- 2) Whenever Hon'ble Ms. Jyoti Balasundaram, Vice-President is on tour from CESTAT, Chennai to CESTAT, Delhi, Excise Division Bench matters will be heard by Hon'ble Ms. Jyoti Balasundaram, Vice-President and Hon'ble Mr. Mathew John, Member(Technical).
- 3) During this period, Hon'ble Mr. D.N. Panda, Member(Judicial) will hear Single Member matters.
- 4) On 09/09/11 and 23/09/11, Hon'ble Ms. Archana Wadhwa, Member(Judicial) and Hon'ble Mr. Rakesh Kumar, Member(Technical) will hear Single Member matters.
- 5) On 16/09/11 and 30/09/11, Hon'ble Mr. D.N Panda, Member(Judicial) and Hon'ble Mr. Mathew John, Member(Technical) will hear Single Member matters.

By Order


(S. Chandran)
Registrar

F.No 01(15)/Roster/CESTAT/2011
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi – 66

Dated 30/08/2011

ORDER NO. 178 OF 2011

The Hon'ble Vice-President/HOD has been pleased to order the following sitting commencing from 05/09/2011 to 30/09/2011 for CESTAT, Mumbai to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Mr. S.S. Kang, Vice-President and Hon'ble Mr. Sahab Singh, Member(Technical)	From 05/09/2011 to 30/09/2011 (except alternate Fridays)	All Excise Division Bench matters.
Hon'ble Mr. Ashok Jindal, Member(Judicial) and Hon'ble Mr. P.R. Chandrasekharan, Member(Technical)	From 05/09/2011 to 09/09/2011 and from 26/09/2011 to 30/09/11. (except alternate Fridays).	Customs & Service Tax Division Bench matters.
Hon'ble Mr. P.R. Chandrasekharan, Member(Technical)	From 12/09/2011 to 23/09/2011	Single Member matters.

N.B.

Whenever any Member of Division Bench is not available, other Member of that Bench will hear Single Member matters and Stay applications of that Bench will be heard by the other Bench.

By Order


(S. Chandran)
Registrar

Copy to:

SPS to Hon'ble President/Hon'ble Vice-President/Hon'ble Members/P.A.Registrar/Dy.Registrar/Asstt.Registrar/BarAssociation/CDR/SDRs/NoticeBoard/Website/Guard


Registrar

F.No 01(15)/Roster/CESTAT/2011
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi – 66

Dated 30/08/2011

ORDER NO. 179 OF 2011

The Hon'ble Vice-President/HOD has been pleased to order the following sitting commencing from 05/09/2011 to 30/09/2011 for **CESTAT, Chennai** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Ms. Jyoti Balasundaram, Vice-President and Hon'ble Dr. C. Satapathy, Member(Technical)	From 05/09/2011 to 30/09/2011 (except Fridays)	All Division Bench matters.

N.B.

Whenever any Member of Division Bench is not available, other Member of that Bench will hear Single Member matters.

By Order


(S. Chandran)
Registrar

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